

आवश्यकता है और आवश्यक संशोधन करने के बाद राज्य सरकार द्वारा उन्हें शीघ्र ही प्रस्तुत किया जाएगा। राज्य सरकार से संशोधित योजना की प्रतीक्षा की जा रही है।

Representation of Inmates of Ratai Colony (Rajasthan)

121. SHRI DINEN BHATTACHARYA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have received any representation from the inmates of Ratai Colony in Rajasthan in the months of May and July, 1977;

(b) if so, nature of their demands; and

(c) reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): (a) Yes, Sir.

(b) The main needs represented by the migrants include good quality agricultural lands, construction of residential quarters, medical and education facilities, and drinking water supply.

(c) The scheme is administered through the Government of Rajasthan, who have reported that the main needs and grievances of the inmates of Ratai Colony have been redressed.

Representation of Refugee Inmates of Sohagpur Camp (M.P.)

122. SHRI DINEN BHATTACHARYA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have received any representation in June, 1977

from the refugee inmates of Sohagpur Camp (M.P.);

(b) if so, nature of the grievances; and

(c) steps taken by Government to ameliorate them?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): (a) Yes, Sir.

(b) The representations were: no deductions be made from the wage bill by the State canal authorities; cash doles deducted and the new born children not included in Family Cards during the operations for Family Planning should be set right; families discharged from the camps should be re-admitted; land suitable for paddy growing be given to migrants; and the benefits of utensils and clothings should be given.

(c) The grievances have been attended to and redressed. The deductions from the wage bill are done under the rules of State Government. Paddy land is also being given as far as possible to the migrants subject to availability.

Drinking water in Tamil Nadu Villages

123. SHRI C. N. VISVANATHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the progress of the schemes of supply of drinking water to villages in Tamil Nadu;

(b) the amount sanctioned by Centre for the Scheme in Tamil Nadu during the last three years and during the current year; and

(c) whether Government propose to contribute more towards such schemes in Tamil Nadu and Gujarat, particularly because of their limitation of resources due to loss of revenue by prohibition?